## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30 -01 2017						
	KONDA MURALI, KUMAR MISHR			(#)		
APPLICATION NUMBER		THE REAL PROPERTY AND ADDRESS OF THE PER PER PER PER PER PER PER PER PER PE	EA 140/14			
PETITION NUMBER		:	TP 124/16		11	
NAME OF THE PETITIONER(S)		<b>*</b>	HOMAN MAC	HINARY	BANCO	ALOP
NAME OF THE RESPONDE	NT(S)	:				
UNDER SECTION	ii ii	- :	621A			8
S.NO. NAME(IN CAPITAL		DESIGNATION		SIG	SIGNATURE	
PHONE NUMBER		REPRES	SENTATION BY WHOM	nese.		

None appeared for applicants. PCS for applicant is absent. Number of times, this matter was listed. But, PCS did not appear. Today it is listed as a last chance.

It appears the applicants are not interested to proceed with the matter. 'As a final chance, notices be issued to the applicants. 'If none appears, further orders will be passed on point of default.

Posted to 09.03.2017.

MEMBER (J)

MEMBER (T)